

R
R.P(Crl.)No. 1333 OF 2002

CHAMBER MATTER

SECTION IIA

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Review Petition(Crl.)No.1333/2002 in CrMP 8711/2002 in
SLP(Crl.)No. 3809/2002

M/S. RINKI PETROCHEM. & INDUSTRIES LTD.

Petitioner (s)

VERSUS

DEEPAK J. BABANI & ANR.

Respondent (s)

Date : 31/10/2002 This Petition was circulated for reviewing the
order today.

CORAM :

HON'BLE MR. JUSTICE Y.K. SABHARWAL
HON'BLE MR. JUSTICE H.K. SEMA

By Circulation

UPON perusing the papers, the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....J.....J

.SP2

Issue notice.

.SP1

[Naresh Kumar]
Court Master

[VP Tyagi]
Court Master